

ITEM NO.11+33+34 Court 8 (Video Conferencing) SECTION XVI-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Transfer Petition(s)(Civil) No(s).1034/2020

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA Petitioner(s)

VERSUS

LALIT KUMAR JAIN & ORS. Respondent(s)

(FOR ADMISSION and IA No.94074/2020-GRANT OF INTERIM RELIEF)

WITH

T.P.(C) No. 1043/2020 (XVI-A)
(FOR ADMISSION and IA No.94498/2020-EX-PARTE AD-INTERIM RELIEF)

T.P.(C) No. 1035/2020 (XVI-A)
(FOR ADMISSION and IA No.94218/2020-GRANT OF INTERIM RELIEF)

T.P.(C) No. 1038/2020 (XVI-A)
(FOR ADMISSION and IA No.94349/2020-EX-PARTE AD-INTERIM RELIEF)

T.P.(C) No. 1044/2020 (XVI-A)
(FOR ADMISSION and IA No.94512/2020-STAY APPLICATION)

T.P.(C) No. 1027/2020 (XVI-A)
(FOR ADMISSION and IA No.93819/2020-GRANT OF INTERIM RELIEF)

T.P.(C) No. 1029/2020 (XVI-A)
(FOR ADMISSION and IA No.93878/2020-STAY APPLICATION)

T.P.(C) No. 1036/2020 (XVI-A)
(FOR ADMISSION and IA No.94305/2020-EX-PARTE AD-INTERIM RELIEF)

T.P.(C) No. 1030/2020 (XVI-A)
(FOR ADMISSION and IA No.94014/2020-EX-PARTE AD-INTERIM RELIEF)

Transfer Petition(s)(Civil) No(s). 1142/2020
(FOR ADMISSION and IA No.104048/2020-GRANT OF INTERIM RELIEF..

Transfer Petition(s)(Civil) No(s). 1147/2020
(FOR ADMISSION and I.R. and IA No.105149/2020-STAY APPLICATION

Date : 14-10-2020 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE L. NAGESWARA RAO
HON'BLE MR. JUSTICE HEMANT GUPTA
HON'BLE MR. JUSTICE AJAY RASTOGI

For Petitioner(s) Ms. Madhavi Divan, ASG
Mr. Vikas Mehta, AOR
Mr. Apoorv Khator, Adv.
Mr. Sahil Monga, Adv.

For Respondent(s)

**UPON hearing the counsel the Court made the following
O R D E R**

Issue notice returnable on 28.10.2020

Dasti service, in addition, is permitted.

**(ASHWANI KUMAR)
ASTT. REGISTRAR-cum-PS**

**(ANAND PRAKASH)
BRANCH OFFICER**